

List of total no. of cases randomly allocated during the month of July-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	10
					OMP (I) Comm	19
					OMP (E) Comm	1
					OMP (COMM)	3
					Misc. DJ	1
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	9
					OMP (I) (COMM)	21
					OMP (COMM)	1
					M/DJ	1
					EXECUTION	3
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	2
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	10
					EX (COMM)	7
					OMP (I) (COMM)	20
					OMP (T) (COMM)	1
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	10
					EX (COMM)	5
					OMP(I) (COMM)	15

					OMP (COMM)	1
					MISC DJ	1
					ARBTN.	1
					COUNTER CLAIM	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT.	11
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS DJ	0
					CS (COMM)	5
					OMP (I) Comm	20
					OMP (T) Comm	1
					OMP (COMM)	3
					Execution (Comm)	9
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	2
					OMP (COMM)	1
					EXECUTION (COMM)	1
					OMP (I) (COMM)	2
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	32
					TRANSFER RECEIVED	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	1
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	cases e-filed in the month of July	43
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	8
					OMP(I)COMM	18
					EXECUTION (COMM)	11

					MISC DJ	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	18
					on Cases (OMP(I)Comm) & OMP (27
					EXECUTION(Comm)	5
					Misc. DJ	1
TOTAL						241
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Execution	7
					Misc DJ	3
					M-Ex	1
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	33
					OMP COMM	4
					EXECUTION COMM	7
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Commercial	33
					Execution (comm)	0
					OMP (COMM)	0
					OMP (I) (COMM)	0
					OMP (T) (COMM)	0
					MISC. DJ	0
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	8
					Execution (comm)	1
					OMP (COMM)	0
					OMP (I) (COMM)	5

					OMP (T) (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	OMP (T) (COMM.)	1
					CS (COMM.)	33
					EX (COMM)	2
					OMP (I) (COMM.)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	33
					OMP(I)(COMM)	2
					EXECUTION	5
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	1
					ARB A (COMM)	0
					OMP (COMM)	0
TOTAL						185
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	TRADE MARK/ CIVIL (COMMERCIAL)	3
					CS(COMM)	35
					ARBITRATION U/S 9	4
					ARBITRATION U/S 34	8
					OTHER ARBITRATION CASES	2
					MISC. DJ/COUNTER CLAIM	2
					EXECUTION(COMM)	11
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31
					EX(COMM)	7
					OMP (COMM)	9
					OMP (I) (COMM)	7

					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 34 ARBITRATION CONCILIATION ACT	7
					SUIT FOR RECOVERY	32
					SUIT FOR TRADEMARKS	9
					EXECUTION PETITION	11
					APPEAL U/S 37 OF ARBITRATION & CONCIATION ACT	2
PETITION U/S 9 OF ARBITRATION & CONCIATION ACT	9					
TOTAL						190
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	10
					EX. COMM.	4
					OMP (I) COMM.	98
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
				503	EX. COMM.	2
					OMP (I) COMM.	85
25			SH. SANDEEP YADAV	614	CS (COMM)	12
				614	EX. COMM.	1
					OMP (I) COMM.	80
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	21
					EX. COMM.	3
					OMP COMM.	2
					ARB. A. COMM.	2
					OMP (I) COMM.	85
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	22
					EX. COMM.	2
					OMP (I) COMM.	88

TOTAL						527
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	COMMERCIAL	24
29			MS. NEELAM SINGH, DISSTRIC JUDGE	613	COMMERCIAL	27
30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	26
32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	20
33			MS NIRJA BHATIA		nil	0
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		OMP (COM)-3, CS (COMM)-06 , EX-03	21
TOTAL						142
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS(COMM-74)	14
				12	OMP(COMM)-73	1
				12	OMP (COMM)-78	3
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(COMM-74)	20
					OMP(COMM-73)	0
					OMP (COMM)-78	2
TOTAL						40
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	9
					OMP (I) (COMM)	14
					MISC. DJ	3
					EXECUTION PETITON	3
Total						29

39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	12	
					EXECUTION	10	
					MISC.DJ CASE	2	
					RESTORED/RBT	5	
40			MS. KIRAN BANSAL	56	CS(Comm)	11	
					56	EX COMM	12
					56	OMP(I) COMM	2
41			SH. SURENDER S. RATHI		CS(Comm)	16	
					MISC.DJ CASE	2	
					Execution	13	
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20	
					OMP(COMM)	1	
					OMP(I) COMM	-	
					Ex	7	
					MISC	2	
Total						115	
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	48	
					OMP	23	
					MISC DJ	1	
					EX	4	
44			SH.VINOD YADAV	759	CS(COMM)	43	
					OMP	12	
					MISC DJ	8	
					EX	17	
Total						156	
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	81	
					OMPI(COMM)	0	

				OMP (COMM.)	9
				EXECUTION	17
				Misc. Application DJ	5
Total					112
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	11
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	10
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	1
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	16
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0

49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	9
				OMP (COM)	2
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					51
GRAND TOTAL					1737